

PENDENCY / ARREARS IN THE DISTRICT OF **DARJEELING**

FOR THE MONTH OF **March, 2021**

Sl. No	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase of decrease in pendency via-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
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SUBORDINATE COURTS: DISTRICT DARJEELING

Sl. No	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency via-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	7212	19683	26895	286	584	870	256	691	947	7242	19576	26818	0.1% incr.	0.1% decr.	0.1% dec	01	06	07	782	3612	4393

3(a)	Whether any Statewise / Regional Conference held during the month	
3(b)	Number of Officers who participated in the said Conference	
3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	Effective and gradual progress on those targets is under progress

Anupama Kulkarni
**District Judge-in-charge,
 Darjeeling**